

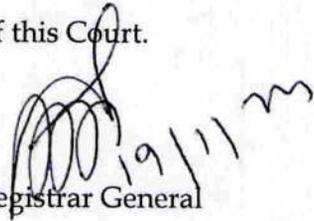
HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 19th January, 2024

No. 11/A : The services of Mr. Manoj Prasad, Chairman, Commercial Taxes Tribunal, Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Giridih.

By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 275 /Apptt. Dated Ranchi, the 19th January, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Giridih/ the Secretary, Department of Commercial Taxes, Jharkhand, Ranchi & the Officer concerned for information / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 19th January, 2024

No. 12/A : The Court has been pleased to promote Mr. Rajesh Kumar No.1, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi to the rank of Principal District Judge.

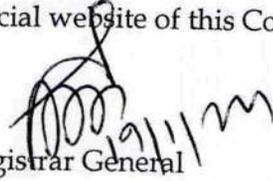
By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 276/Apptt.

Dated Ranchi, the 19th January, 2024

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ The Director Judicial Academy, Jharkhand, Ranchi & the officer concerned for information / the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

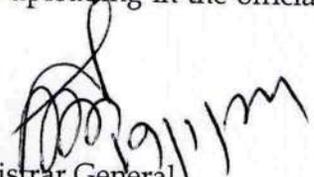
HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 19th January, 2024

No. 13 /A: Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge-cum--Special Judge, Anti Corruption Bureau, Dumka is hereby transferred and posted as District & Additional Sessions Judge, Khunti.

By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 277 /Apptt. **Dated Ranchi, the** 19th January, 2024
Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judges, Dumka & Khunti/ the Officer concerned for information / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General